40

[English]

#### Jharkhand Issue

# \*65. SHRI SIMON MARANDI : SHRI LALIT ORAON :

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the talks held for the settlement of the Jharkhand Issue during the last four months:
- (b) the progress made in the settlement of the issue so far;
- (c) whether any hurdles are being faced in this regard;
  - (d) is so, the details thereof;
- (e) the steps proposed to be taken to remove these hurdles; and
- (f) the time by which the issue is likely to be setted?

THE MINISTER OF HOME AFFAIRS: (SHRI S.B. CHAVAN): (a) to (e). No formal talks have been held with the State Government during the last four monts on the Jharkhand issue. However, consistent efforts were made to informally find an amicable solution to this issue. Not having succeeded in these to pursuade the State Government to accept certain modifications in the JADC Bill, 1991, the Central Government is now processing the Bill for formal Presidential Orders under Article 201 of the Constitution.

(f) As the issue involves various political, legal and administrative complexities, no definite time frame can be fixed for resolving it.

### Doordarshan Channels

- \*66. SHRIMATI MALINI BHATTACHARYA: Will the Minister of IN-FORMATION AND BROADCASTING be pleased to state:
- (a) whether representations have been received for earmarking at least one Doordarshan channel for telecasts to be sponsored by the State-Governments; and
- (b) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGH DEO): (a) Yes, Sir.

(b)The Constitution of India places broadcasting in the Union List. Care is however taken to ensure that the developmental activities of State Governments are given adequate exposure on radio, television.

[Translation]

### **Cornea Transplant**

\*67 SHRI SATYA DEO SINGH: SHRI BRIJBHUSAN SHARAN SINGH:

Will the Minster of HEALTH AND FAM-ILY WELFARE be pleased to state:

- (a) the number of corneas collected annually in the country;
- (b) the number of persons waiting for corneal transplantation as on date;
  - (c) whether a large number of corneas

available in the country got damaged due to non-availability of adequate eye bank facilities; and

(d) if so, the action proposed to be taken by the Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b). The estimated number of eyes collected annually in the country is around 14,000.

There are presently about 1.91 lakh persons suffering from corneal blindness in both eyes and about 5.9 lakh persons in one eye who require corneal transplantation.

(c) and (d). A number of corneas available get damaged duu to late reporting, diseased eyes, inadequate trasnport facilities and limitatn of currently available media for preservation. Under the National Programme for Control of Blindness, assistance is available for strengthening eye banks in the country.

[English]

# Family Welfare Programme

- \*68. SHRI S.B. SIDNAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
  - (a) the amount spent on the implemen-

- tation of the Family Welfare Programme during each of the last three years, State/ Union-Tarritory-wise;
- (b) whather the targets fixed for the said period have been achieved;
- (c) if so, the details thereof, State/ Union Territory-wise;
  - (d) if not, the reasons therefor; and
- (e) the steaps being taken by the Government to achieve satisfactory results in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) (a) Statement-I showing the expenditure on the Family Welfare Programme State-wise is enclosed;

- (b) to (d). By and large the targets have been achived to a considerable extent barring a few State of account of various reasons including lack of awarness, infrastructural deficiencies, and difficulties in implementation. Detailed statement-II in this regard is enclosed.
- (e) An Action Plan in this regard is under implementation. It includes a differential approach to poor performing areas by way of special projects for strengthening infrastructure, greater IEC efforts, greater involvement of NGOs, active community participation etc.